985

# SUB-INSPECTORS IN THE CENTRAL EXCISE DEPARTMENT

\*174. SHRI P. K. KUMARAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the decision! to upgrade the post of Sub-Inspectors in the Central Excise Department has not yet been implemented; and
- (b) If so, what are the reasons for the delay in implementing the decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) and (b) The recommendation of the Central Excise Reorganisation Committee that the cadre of Sub-Inspector of Central Excise in the Central Excise Department should be abolished was not accepted by the Government. Hence, the question of up-gra-dation of the posts of Sub-Inspector does not arise.

### PL 480 FUNDS

\*175. PANDIT S. S. N. TANK.HA: Will the Minister of FINANCE be pleased to state:

- (a) the total amount of funds standing to the credit of the United States Government upto 31st March, 1966 on account of purchases made by this country under PL 480;
- (b) what effect will be produced on the Indian economy by the spending of these funds in this country under the proposed Indo-United States foundation?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) Of the total deposits made to the credit of the US Government for purchases under PL 480, the unexpended amount as on 31st March 1966 was 398 crores.

(b) The rate of expenditure under the proposed Indo-US Foundation and other financial arrangements have yet to be worked out. The arrangements for the utilisation of funds available to the Foundation will be so devised as to be in consonance with the needs of the economy.

# SUPPLY OF POTABLE WATER TO Rurut POPULATION

- •176. SHRIMATI TARA RAM-CHANDRA SATHE: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether the Committee appointed by the Planning Commission under the Chairmanship of late Shri B. G. Mehte to suggest measures to provide potabls water to the rural population has submitted its report;
- (b) if so, what are its recommendations; and
- (c) if the answer to part (a) above is in the negative, when is the committee expected to submit its report?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PL\NNING (SHRI B. S. MURTHY): (a) to (c) The Planning Commission did not appoint any Committee to suggest measures to provide potable water to the rural population. It is presumed that the Hon'ble Member is referring to the Drinking Water Board which was set up by the Ministry of Health and Family Planning in April, 1963, under the chairmanship of the late Shri Balwant Rai Mehta.

A statement showing the main recommendations made by that Committee in a report submitted in December, 1963 and the action taken thereon is laid on the Table of the Sabha. *[See Appendix LVf, Annexure No. 3.]* 

## मध्मेह के लिए दवा

\*177. श्री महाबीर दास : क्या स्वास्थ्य तथा परिवार नियोजन मन्त्री यह बताने की कृपा करेंगी कि :

(क) क्या यह सच है कि भारत में दवा बनाने की एक कम्पनी ने मधूमेह के उपचार के लिये एक नये प्रकार की गोलियां बनाई हैं जिससे इंसुलिन के इंजैक्शन लगाने की आवश्यकता नहीं रह आयेगी; और 987

(ख) यदि हां, तो उस कम्पनी का नाम क्या है और क्या सरकारी और गैर-सरकारी दवाखानों में ये गोलियां मिलने लगीं हैं, यदि नहीं तो इनके कब तक मिलने की सम्भावना

#### tfDauas for Diabetes

- ♦177. SHRI MAHABIR DASS: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether it is a fact that a drug manufacturing company in India has manufactured a new type of tablet for the treatment of diabetes which would eliminate the use of insulin injections; and
- (b) if so, what is the name of the Company and whether these tablets are available in Government and private dispensaries, if not, why these are likely to be so available?]

स्वास्थय तथा परिवार नियोजन मंत्रालय में उप मंत्री (श्री बी० एस० मित्) : (क) और (ख) मधमेह निरोधक खाई जाने वाली बहत सी औपधियां इस देश में पहले से ही बिक रही हैं किन्तु उनका उपयोग इस रोग के कुछ विशिष्ट प्रकार के रोगियों के लिये ही बत-लाया जाता है। सरकार को ऐसी किसी नये प्रकार की गोली तैयार होने की जानकारी नहीं है जिससे इंसुलिन दे प्रयोग की आवश्यकता ही नहीं रहेगी।

trTHE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) and (b) Many oral anti-diabetic drugs are already being marketted in this country but their use is indicated only in certain specific types of cases. Government is not aware of any new type of tablet having been developed which will completely eliminate the use of insulin.]

+[ ] English translation.

#### GRANTS GIVEN FOR SLUM CLEARANCE IN WEST BENCAL

SHRI CHITTA BASU: "SHRI D. L. SEN GUPTA .

to Questions

Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state the amount so far placed at the disposal of the Government of West Bengal for slum clearance since the Slum Clearance and Improvement Scheme came operation in 1956?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): A sum of Rs. 258.84 lakhs (Rs. 134.18 lakhs as loan and Rs. 124.66 lakhs as grant) was given to the State Government upto the end of 1965-66.

#### LOK KARVA KSHETRAS

- \*179. SHRI LOKANATH MISRA: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state:
- (a) how many Lok Karya Kshetras are working in (he country; and
- (b) which are the institutions that are approved by the Plan recommended or ning Commission to manage Lok Karya Kshetras?

THE MINISTER OF PLANNING \ND (SHRI ASOKA SOCIAL WELFARE MEHTA); (a) 432.

(b) A list of institutions/organisations which participate in the programme is laid on the Table of the House.

STATE MENT Name of the

### Institution/Organisations

- 1. Bharat Sevak Samaj.
- 2. All India Ex-Services Federation.
- 3. Bhartiya Adimjati Sevak Sangh.
- 4. Akhil Bhartiya Sevak Sangh.
- 5. Harijan Sevak Sangh.
- 6. Bhartiya Grameen Manila Sangh.
- 7. Gandhi Smarak Nidhi.
- 8. All India Panchayat Parishad.